GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3562 ANSWERED ON:04.08.2014 FRIVOLOUS LITIGATIONS FILED UNDER PIL Chinnaraj Shri Gopalakrishnan;Kateel Shri Nalin Kumar

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Public Interest Litigations (PILs) filed in the Supreme Court and various High Courts, court-wise;
- (b) whether the Government is aware of filing of frivolous litigations under the guise of PIL;
- (c) if so, the details thereof and the reaction of the Government thereto;
- (d) whether the Government proposes to initiate action to check such frivolous litigation; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW & JUSTICE AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD)

(a) to (e) The information is being collected and will be laid on the Table of the House.